

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 570
TO BE ANSWERED ON 02.12.2021**

WELFARE SCHEME FOR UNORGANIZED WORKERS

**570. # SHRI DEEPAK PRAKASH:
SHRI IRANNA KADADI:**

Will the Minister of Labour and Employment be pleased to state:

- (a) whether several welfare schemes have been formulated and implemented by Government for unorganised workers particularly rural and agricultural labourers;**
- (b) if so, details thereof and monitoring mechanism in place under these schemes, particularly in case of accidents;**
- (c) details of funds allocated under these schemes along with funds utilized during each of the last three years and current year, scheme-wise and State/UT-wise including State of Jharkhand;**
- (d) number of agricultural labourers benefitted from these schemes during above said period, State-wise and UT-wise including State of Jharkhand; and**
- (e) other special steps taken by Government for welfare of agricultural labourers in the country?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The Government is mandated to provide Social Security to unorganised sector workers including rural and agricultural labourers by formulating suitable welfare schemes on matters relating to life and disability cover, health and maternity benefits, old age protection etc.

The details of the schemes are as follows:

(i) Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Surksha Bima Yojana (PMSBY) launched in 2015. The Benefits under these schemes are Rs. 2 lakh on death due to any reason or permanent disability, Rs. 2.00 lakh on death due to accident and Rs. 1 lakh on Partial disability. As on 31.10.2021 the cumulative registration under PMJJBY and PMSBY are 11.67crore and 26.85 crore respectively.

The insured person or the nominee (in case of death) can claim the amount filling up a claim form, which is available at the bank. The monitoring of the schemes is done by the Department of Financial Services, Ministry of Finance.

(ii) The health and maternity benefits are given through Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). The details of fund are as under:

Year	Amount of central Share of premium released to the States (Rupees in Crores)
Sept. 2018-March, 2019	1849.55
2019-2020	2992.95
2020-2021	2544.12

(iii) Pradhan Mantri Shram Yogi Maan-Dhan Yojana (PM-SYM) envisages to provide monthly minimum assured pension of Rs. 3000/- after attaining the age of 60 years. This is a voluntary and contributory pension scheme. The workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less can join the PM-SYM Scheme. Under this scheme 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. As on 25.11.2021, total 45,77,295 workers of unorganised sectors have been enrolled themselves under the PMSYM Scheme. Whereas, 1,29,833 unorganised sector Workers from the state of Jharkhand have been enrolled under this scheme. The details of fund allocated and expenditure incurred under PMSYM Scheme is as under:-

Year	Fund allocated (Rs. In crore)	Expenditure (Rs. In crore)
2018-19	50	49.49
2019-20	408	359.95
2020-21	330	319.71

(e): Apart from above, other schemes such as Public Distribution System through One Nation One Ration Card scheme under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kaushal Yojana, Pradhan Mantri Awas Yojana, Pradhan Mantri Gareeb Kalyan Rojgar Yojana, Mahatma Gandhi Bunkar Bima Yojana, Deen Dayal Antyodaya Yojana, PMSVANidhi, Pradhan Mantri Kaushal Vikas Yojana etc. are also available for the unorganised workers including rural and agricultural labourers depending upon their eligibility criteria.

Further, Ministry of Labour & Employment has launched e-SHRAM portal on 26.08.2021, which is a National Database of the Unorganised Workers. It consists of name, occupation. address, educational qualification, skill types, family details etc. for optimum realisation of their employability and extend the benefits of social security schemes to them. As on 28th November, 2021, 9.69 crore unorganised workers have been registered on e-SHRAM Portal.
